IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 235
(IB)-1091(ND)18
IA/5037()2020

IN THE MATTER OF:

M/s. Pro Sportify Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. vivid IT Solutions Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 12.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
Mr. Bimal Kumar Sharma, Mr. Aman Sharma, Mr. Arpit Sharma, Advocates for Liquidator
IA No. 5037/2020- Advocate Gautam Singhal & Rajat Chaudhary for Applicant / Liquidator

ORDER

Renotify on 03.03.2021.

(T.S SINGH)
COURT OFFICER

Sapna